



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/8163/2022	PRADIP TAMULI AND 9 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. R BORUAH	MRS S BARUAH (R-1) DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023